BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 6/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017

Name of the Company:

Arun Structurals And Engineers Pvt. Ltd.

V/s.

Alok Industries Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION

REPRESENTATION

<u>SIGNATURE</u>

1

2.

ORDER

None present for Operational Creditor/ Applicant.

List the matter on 12.04.2017 as a last chance for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of April, 2017.